

HIGH COURT OF ANDHRA PRADESH AT AMARAVATHI**AUCTION NOTICE****ROC.No. 329/2024-APHC-VEHICLES****DATE : 21.11.2024.**

The High Court of Andhra Pradesh has decided to dispose of 149 old unserviceable tyres which are lying in the High Court premises by conducting public auction.

Auction will be held in the premises of the High Court of Andhra Pradesh, Nelapadu, Tulluru Mandal, Guntur District on 07.12.2024 at 11:30 a.m.

Interested persons may participate in the auction. Successful bidder shall have to deposit the total bid amount immediately.

The High Court has the discretion to accept or reject the auction sale in favour of anyone.

Interested persons may register their names with the undersigned at 10:45 a.m. on 07.12.2024.


REGISTRAR (PROTOCOL) 21/11/2024